1999

के परिणामस्वरूप 13,205 रुपये की कीमत की चुरायी गयी सम्पत्ति वरामद कर ली गयी है।

कारखाने में सुरक्षा प्रबन्ध और कड़ा कर दियागयाहै।

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes Madam, but the position is not as reported in the news item.

(b) to (d) Items of property stolen were iron, copper and brass materials in the shape of Lubricators, safety valves, injectors etc. to the tune of Rs. 19,707 in 1968 upto June. Investigation of these cases resulted in the recovery of stolen property worth Rs. 13,205.

Security arrangements in the Workshop have been further tightened up.]

INTRODUCTION OF FASTER TRAINS

*324. SHRI B. D. KHOBARAGADE: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government have formulated any programme for stepping up the speed of trains:
- (b) if so, what are the details of the programme; and
- (c) the routes on which faster trains are proposed to be introduced before the end of this year?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (c) No programme for stepping up speed of trains generally has been formulated, but a proposal to introduce a fast train between Deihi and Howrah only is under consideration.

COAL DESTROYED BY FIKE IN KARGALI COLLIERIES

•325. SHRI M. ASAD MADANI: Will the Minister of STEEL. MINES AND METALS be pleased to state:

- (a) whether it is fact that a huge stock of coal stored in one of the collieries at Kargali in Bihar run by the National Coal Development Corporation was destroyed by Are in the last week of March, 1968; and
 - (b) if so, whether any inquiry has
 - †[]English translation.

been conducted to ascertain the causes of the fire?

to Ouestions

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI): (a) and (b) The question presumably refers to the fire detected in January 1968 in a small patch in the rejects from the Kargali washery which had been dumped in the exhausted portion of No. 3 quarry of the Kargali Colliery during the years 1958 to 1965. No property of the Corporation other than dump rejects which are not saleable has been effected by this fire and no coal seams or reserves are affected by the said fire. The matter has been investigated by the authorities concerned and it has been ascertained the cause of the fire is spontaneous heating in the rejects.

FOREIGN COLLABORATION AGREEMENTS

663. SHRI K. P. SUBRAMANIA MENON Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

- (a) the number of foreign collaboration agreements entered into by Indian firms in each year since 1956; and
- (b) the approximate amount of payments as royalty, technical consultation fees etc., which will be necessary as a consequence of these agreements?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDD1N ALI AHMED): (a) A statement is attached (Annexure I), (b) A statement is attached. (Annexure II).

ANNEXURE I Statement showing the number of foreign collaboration agreements entered into by Indian firms each year since 1966

Year						Number	
						97	
						81	
						116	
						215	
						341	
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